

(b) A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 88.]

(c) Government is implementing such of the recommendations as have been accepted.

State Owned Industries in Rajasthan

*656. Shri M. D. Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any factories have been established in the public sector in the State of Rajasthan during the First Five Year Plan;

(b) if so, the names of the factories and their number;

(c) if the reply to part (a) is in the negative, the reasons therefor; and

(d) whether Government propose to establish any factory in the public sector in Rajasthan during the Second Five year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No major public sector factories were established in Rajasthan during the First Five Year Plan

(c) The location of industries in different parts of the country is determined by factors such as the availability of necessary raw-materials or other natural resources, power, water-supply and transport facilities in the region. When the establishment of a factory in the public sector is under consideration, the relative merits of various sites in the country are carefully weighed in the light of these factors and the most suitable site is selected in consultation with the technical experts for that particular project.

(d) Establishment of a Salt company in the Public Sector for development of sambhar salt, chemicals, sodium sulphate and bye-products is under active consideration. Also prospecting and surveying of Palna lignite deposits in Rajasthan is being considered.

पाकिस्तान से हरिजन

*६५७. श्री बाबूजीको : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान से कितने हरिजन अस्थायी परमिट ले कर भारत आये हैं ; और

(ख) क्या यह सच है कि वे भारत में बस जाना चाहते हैं ।

बैदेशिक कार्य जगन्नी (श्रीमती रुक्मिणी देवना) . (क) हाल के सालों में कोई नही ।

(ख) सबाल नही उठता ।

Employment of Agricultural Labour.

*658. Shri B. S Murthy: Will the Minister of Labour and Employment be pleased to state:

(a) whether any attempt has been made to assess the unemployed or underemployed amongst the agricultural labour; and

(b) if so, the agency for such assessment?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) Government conducted an All India Agricultural Labour Enquiry in 1950-51, and collected data on all essential aspects, such as, size of family, occupational structure, employment and unemployment, wages and earnings and indebtedness of agricultural labour families. A second All-India Agricultural Labour Enquiry is now being undertaken by the Ministry of Labour to bring up-to-date the data collected during the first enquiry.

Industrial Estates

*659. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) how many industrial estates have so far been sanctioned for the Punjab; and